

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.528/2019, IA No.936/2019, IA No.937/2019, IA No.1150/2020, IA(IBC)/178/2021, IA(IBC)/432/2021, IA (IBC)/1867/2023, IA (IBC)/1132/2023 in CP(IB) No.302/7/HDB/2017
NAME OF THE COMPANY	VBC Industries Ltd
NAME OF THE PETITIONER(S)	IFCI Limited
NAME OF THE RESPONDENT(S)	VBC Industries Ltd
UNDER SECTION	7 of IBC

ORDER

IA No. 528/2019

Present: Ld. Counsel Mr. G. Bhupesh for the Applicant.

It is stated by the Ld. Counsel for the Applicant that multiple Appeals relating to the present subject matters are pending before the Hon'ble NCLAT.

In view of the submission, matter is adjourned to 25.09.2024 along with IA No.936/2019, IA No.937/2019, IA No.1150/2020, IA (IBC)/178/2021 and IA (IBC)/432/2021.

IA No.1150/2020

Present: Ld. Counsel Mr. PSS Kailash Nath for the Applicant.

Matter is adjourned to 25.09.2024.

Contd..

(2)

IA No. 1867/2023

Present: Ld. Counsel Mr. TSN Raja for the Applicant.

Ld. Counsel Mr. V. Aneesh for the Respondent No.1.

Ld. Counsel Mr. Som Raj Choudhary for the Respondent No.2.

Ld. Counsel for the Respondent No.1 stated that counter has been e-filed. Let physical copy be filed. Counter of the Respondent No.2 filed.

IA No. 1132/2023

Present: Ld. Counsel Ms. Rohini Rao for the Applicant.

Ld. Counsel Mr. V. Aneesh for the Respondent No.1.

Ld. Counsel Mr. Som Raj Choudhary for the Respondent No.2.

Matter is adjourned to 25.09.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)